## NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 07.07.2017.

PRESENT: Hon'ble Member(J) Shri Ratakonda Murali

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.	
CP 08/ 2008	TP 10/16	Hearing	397-398	VRAR Rama-krishnan Vs The Rathna Textiles Mills Pvt Ltd and 5 others	

SL.	NAME (IN CAPITAL) & PHONE NUMBER	SIG REPRESENTATION TO WHOM	SIGNATURE	
1.	S. R. RAGHUNATHAN ROHAN RATASEKARA	Counsel for Relationer	POD R	
2.	R. VIDHYA SHANKAR R. ASHOK KUMAR	- ] Counsel Pur Respond	late John	

Counsel for petitioner is present. Counsel for respondent is also present. List it on 28.07.2017 for giving reply by counsel for petitioner.

MEMBER (J)